

**GOVERNMENT OF INDIA**

**MINISTRY OF EXTERNAL AFFAIRS**

**LOK SABHA**

**UNSTARRED QUESTION NO- 4271**

**ANSWERED ON- 20/12/2024**

**WORKING CONDITION OF INDIAN WORKERS IN ISRAEL**

**4271. DR. D RAVI KUMAR**

**Will the Minister of EXTERNAL AFFAIRS be pleased to state :-**

**(a) the details of Indian workers who have been sent to Israel to work since October 2023 as part of arrangements between Indian Government and Israeli Government and Companies;**

**(b) the details of the names of Israeli Companies where Indian workers have been placed alongwith the kind and nature of jobs, location of placements etc. in Israel;**

**(c) whether all the workers were insured before being sent to work in Israel, if so, the details of insurance coverage and if not, the reasons therefor;**

**(d) whether the Ministry is in touch with the workers regarding the working conditions, their health and other human rights issues; and**

**(e) if so, the manner in which the Ministry is ensuring the safety and well**

**being of workers as they have been placed in a conflict zone alongwith the concrete steps taken/proposed to be taken in this regard?**

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS**

**(SHRI KIRTI VARDHAN SINGH)**

**(a to e) Under the bilateral Framework Agreement signed with Israel, 6583 Indian workers have arrived in Israel for work as on 04 December 2024. They have been recruited by Israeli authorities, who then assign selected applicants with 195 Israeli companies to work in Israel. Of these 6583 Indian workers, 2325 are deployed in building formwork, 1906 in iron bending, 1578 in plastering and 774 in ceramic tiling.**

**As per the Framework Agreement and Implementation Protocols signed with Israel, Indian workers shall enjoy the same treatment with respect to labour rights as Israeli citizens do and shall be provided with proper lodging, medical insurance and relevant social security coverage.**

**Embassy of India in Israel is in regular contact with Indian workers and organizes frequent consular visits to ensure their safety and well being.**

**Some workers had reached out with their grievances, for not being placed in the jobs they were assured. These grievances were taken up with relevant authorities in Israel who have resolved the matter.**

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